

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00255/2021**

**Dated Monday the 22<sup>nd</sup> day of March Two Thousand Twenty One**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)**  
**HON'BLE SHRI. C. V. SANKAR, Member (A)**

M.Gurunathan, M/79, S/o. Muthan,  
Usilankulam 5<sup>th</sup> Street,  
Alangudi, Pudukkottai District.

....Applicant

By Advocate M/s. A. Mohamed Ismail

Vs

The Superintendent of Post Offices,  
Pudukkottai Division,  
Pudukkottai District.

....Respondent

By Advocate Mr. M. Kishore Kumar, SPC

**ORAL ORDER****(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

The relief prayed for in this OA is as follows:

"To direct the respondent to include the name of applicant's wife Sakunthala in the column prescribed for inclusion of the name of his wife in the monthly Pension Book on the basis of applicant's representation dated 15.12.2020 given to the respondent."

2. None appears for the applicant. Mr. M. Kishore Kumar, SPC appears for the respondents on advance notice.
3. Perused the OA and all the documents. The relief prayed for in this OA is of limited nature.
4. Hence, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 15.12.2020 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(C.V.Sankar)**  
**Member(A)**

**22.03.2021**

SKSI

**(S.N.Terdal)**  
**Member(J)**